

**Central Administrative Tribunal  
Jaipur Bench, Jaipur**

**C.P. No. 05/2020  
O.A. No. 196/2015**

Date of decision: 02.09.2020

**Hon'ble Mr. Dinesh Sharma, Member (A)  
Hon'ble Smt. Hina P. Shah, Member (J)**

Shaila Barwa wife of Shri R.M.Barwa, aged about 54 years, resident of A-320, Vaishali Nagar, Jaipur and presently working as Raj Bhasha Adhikari (Assistant Director, Official Language), Office of Principal General Manager, Telecom District, BSNL, M.I. Road, Jaipur. ...Petitioner

(By Advocate: Shri C.B.Sharma)

Versus

Shri R.N.Mathur, Principal General Manager, Telecom District, BSNL, M.I. Road, Jaipur-302001.

...Respondent.

(By Advocate: Shri K.S.Sharma)

**ORDER (ORAL)**

**Per: Dinesh Sharma, Member (A)**

Heard.

2. On perusal of speaking order dated 22.07.2020 annexed with the reply filed by the respondents, we find that the order dated 10.01.2019 passed by this Tribunal in OA No.196/2015 has been complied with. Hence, the Contempt Petition is dismissed. Notice issued to the respondent is discharged.

(Hina P. Shah)  
Member (J)

(Dinesh Sharma)  
Member (A)

/kdr/